and passing of the Foreign Exchange (Regulation) Amendment Rill, 1970, as passed by Lok Sabha.

(2) Consideration and passing of:

The Agricultural Refinance Corporation [ (Amendment) Bill 1970.

The Coal Mines (Conservation and Safety) Amendment Bill. 1970, as passed by Lok Sabha.

(3) Consideration of a motion for re ference of the Advocates (Amendment) Hill. 1970, to a Joint: Committee.

(I) Discussion on the Resolutions tabled by Shri Bhnpesh Gupta and others seeking repeal of the West Bengal (Prcvention of Violent Activities) Act, 1970, and the West Bengal Maintenance of Public Order Ad, 1970.

(S) Discussion under Rule 170 on the steps taken by Government to check ris ing trend in prices of essential commodities and industrial raw materials.

#### **RESOLUTION REGARDING AMEND-**MENT OF THE CONSTITUTION FOR **INCLUSION OF THE RIGHT OF EM-**PLOYMENT IN THE FUNDAMENTAL **RIGHTS**—contd.

SHRI BIPIN PAL DAS: Sir, I was say-ing, whenever we talk of industrialisation, we think only of the western model, and that was a fundamental and basic mistake that was a fundamental and basic mistake committed by our planners right from the beginning. Because in the western countries they had the unique advantage of exploiting their colonies for mobilising resources for capital formation; they also had the unique advantage of a very low density of population. We have neither of the advantages, and therefore we cannot just imitate the west in order to build up an industrial structure on the western model: industrial structure on the western model: neither do we have resources, and also we have a very huge population to feed and to be gainfully employed. If you take the case of Communist countries like Russia and China, that example will not hold good in the case of India because of the differences in the two political systems. The ad-vantages of a totalitarian system are not available in a democratic system and available in a democratic system, and therefore we have to think absolutely on new lines, and this should have been done right from the beginning.

In the development of our economy we must take care of one thing in a democratic country, and that is to minimise the social tensions as far as possible. Because without minimising the social tensions a democratic system can not work. Therefore, in our effort to develop the eronomy yve should have taken note of that, and

unemployment is one of the factors which causes serious social tension in the country. From this angle 1 would simply say that if we had taken into account our position regarding resources on the one hand and the huge population on the other hand and the democratic structure under which we have in function and develop our economy, we should have decided on emphasizing on small and medium-scale technology tather than largescale technology. Large-scale technology ultimately will not solve our problem. We should have emphasized on the medium-scale and small-scale technology. By this I do not mean that large-scale industries should be done away with altogether. No, Sir. There are certain sectors, there are certain fields, where large -scale technology is inevitable, i--essential; but generally speaking the emphasis should have been overwhelmingly on the side of small-scale and medium-scale industries.

may draw your attention to the fact at loda\ Japan is industrially the that third richest country in the world. What is happening in Japan? How have they achieved this? Minetynine per cent of the industrial units in Japan belong to what they call medium and small-scale industries; 70 per (in ol the industrial working population belong to these industries; 50 per cent of tin total GNP has been produced by the same industries. More than 44 per cent of the exports are managed by these very industries. This is how Japan has lodav become the third richest country in the world. Therefore, if somebody says that if we simple insist on small-scale and medium-scale industries we shall never grow, our economy cannot grow, we cannot grow at the desired pare, Sir, that has been proved to be entirely wrong and baseless by the example of Japan. Therefore taking the facts of the situation into account, we should have built up a different kind of strategy, drawn up a different kind of strategy for our industrial development. And that we did not do, and that was the fundamental, basir mistake that we committed when we started our planning. In the Fourth we started our planning. In the Fourth Five Year Plan, the Planning Commission d about labour-intensive instead of capital-intensive talked has programmes programmes. T5ut what kind of programmes? Construction of roads, small irrigation and such kinds of things. These kinds of programmes give employment only for a part of the year, only casual employ-ment. They cannot provide sustained em-ployment. Therefore, whereas on the one hand 1 would certainly welcome these measures whereby a large-population can be employed, on the other hand the entire structure, economic the entire industrial structure should be so reorganised that employment becomes sustained in this country, not casual or three-month-a-vear employment.

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From ihis | lint <>f \icw, I would also submit that o fai as agriculture is concerned, there is a talk of mechanisation of agriculture ii order to raise the output in agriculture. Sir, I warn—large-scale mechanisation ill ag iculture will lake this country to doom. \\ - can make use of scientific knowledge, he technological knowledge also, in the c se ol agriculture but must not introduce Ian e-scale mechanisation, which will definitely put a huge population out of employment. We can use, fon example, power tillers electric pumpsets, like that. We can maki use of chemical science for increasing ill output. But what I am emphasising is ihat in the agricultural field, as in the inr listrial field, we have to depend more o i the small-scale and medium-scale mechai sation than on the large-scale mechanisation. That is the fundamental thing thai we have to do and if on these lines the P ins are revised or (lie Fifth Five Year Pit n is drafted, then, as 1 said at the beginning, then problem can ultimately he solved. Unemployment cannot be solved tomorrow, ii one year or in five years. But the process vill have to he started by which i he problem of unemployment may he solved ultim ilely. And this line nnisl he accepted. Ot lerwise, I do not see how this problem can be solved even after 15 years or ")fl years.

Re Amendment

Finally, I rome to the question of edu-cation. Tin present education system in our country is what the British gave us. We have ha dlv made any change in it. This education system produces an army of parasites, people who live on others, who do noi work-that means, those who arc not eng iged in productive work. That system has I > be changed from the bottom. Whereas in his age science and technology must find tl eir own place in our education system right from the bottom, 1 would submit that technical and vocational education should be provided in stage comes after vhat I mav call, in the language of the Education Commission's Report, the higher | riiiinrv stage. Immediately after I lie higher primary stage, the students should be allowed to bifurcate, diversify into different courses. Everybody should not go alon:.; on the main road up to matriculation, ui. to higher secondary, then to university. Phis process has led to so many problems of which we are already aware. Therefore if at allow the students to bifurcate t< other vocational training, to other kinds of training, to other lines, then we will ere; te a new hand of students who will be equipped with sufficient knowledge so that the. can get employment and also employ the nselves. Second stage is after matriculatic n, that is. after the lower secondary srage and thirdly it is after the higher sero idary stage.

Now, Sir, the Planning Commission has said that economic growth alone may nlt{maieh solve the unemployment problem. I do not believe in it. It ma) help in providing additional employment no doubt. But ihis alone will not solve the unemploy ment problem in this country because the population is increasing. The problem of unemployment is so big. In the case of education, therefore, we have to remodel the whole thing so that more and more students go towards technical training and that can be done right after the higher primary stage, and thereby alone we may create a band of new citizens who *can* fi.nd employment elsewhere or can self-employ thi mselves.

Sir. I would emphasise on self-employment more than on employment. Mr. Raju referred to some medical graduates being unemployed. 1 am surprised why even medical graduates cannot find employment. They can employ themselves by taking to practice.

MR. DEPUTY CHAIRMAN: Please con elude.

SHRI BIPINPAL DAS: I am concluding. 1 would like to emphasise that our educational system should be such, our curricula should be so revised that we produce students who can not only find employment whereveremployment ran he found but who ran also find self-employment. That means they should be able to do something productive and thereby earn their living, not lhat they should only become consumers and parasites.

SHRI B. K. KAUL (Rajasthan): Who will do that?

SHRI BIPINPAL DAS: I do not know. Whoever does it, I am asking the Government of India, I am asking the Planning Commission...

MR. DEPUTY CHAIRMAN: Conclude, please.

SHRI BIPINPAL DAS: I am only making an appeal to the Planning Commission, to the Government. Who is in the Government is not my concern just now. But whoever is the Government should do it. That is I he basic approach that I am making before the House so that we can draw up our Plan accordingly and revise our educational system accordingly.

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI BIPINPAL DAS: I am concluding. I would like to point out that just as in the case of industries we think of large? scale industries, so also in the case of education and technology we always think of producing Engineers, Some years ago n Ill

#### [Shri Ripinpal Das.]

Russian expert came here and lie made a remark to somebody in Delhi as to why we produce so many Engineers. Why do we not produce technicians, mechanics and artisans who can do something by themselves if thev cannot find employment elsewhere and thereby add to bur production? He asked. We aim at producing big engineers. I have seen the big engineers. They just go to the office and sign the bills. We waul men who can be present on the construction site, who can lake personal interest in the matter of actual construction and development work.

Therefore, the whole problem has to be attacked from three angles. Revise the educational system. Put more emphasis on agriculture. And the whole industrial structure should be patterned on a new basis in which much more emphasis will be given to small and medium industries rather than large-scale industries. Science should be introduced into agriculture without going for large-scale met hanisation.

MR. DEPUTY CHAIRMAN: That is enough. Please sit down now. Mi. Dharia.

SHRI M. M. DHARIA (Maharashtra): Mr. Depots Chairman, even though I do not agree with the contents in the Reso lution moved by my friend. Mr. Man Singh' Varma, he has provided a good opportunity to this House lo think over this serious problem in our country. We cannot forget that this problem of unemployment and the problem of undercmplovment not only put great strain on our economy but on our Parliamentary institution or the Parliamentary democracy too.

Sir, I do feel that right to work must be a fundamental right in our Constitution. But to say that the Government has rom-plctclv failed in solving the problem will not be proper. It may perhaps amount to the ignorance of history or exhibition of political motives.

श्री जगदीश प्रसाद माथर (राजस्थान):

इतना सा अमेंडमेंट आप मव कर दीजिये।

SHRI M. M. DHARIA: Mr. Deputy Chairman, Sir, my friend should not got annoyed that «il because I feel that we should not treat rhis issue as a party issue. It is a national issue and I have no doubt whatsoever that it is perhaps one of the first dangers being fared by this country, by the people of this countn and this problem shall have to be solved on a war-footing. Only by declaring a war against unemployment we can solve this problem, not otherwise. I am participating in this debate noti because I belong to a particular party, but because I feel that it is a national issue, a very serious issue and serious serious consideration and Heart ac lions aie called' for.

of the CW&

Now, whenever a question is asked lo how many persons are unemployed!, Ih Government JIM vjivc-. the number ot people who have registered their names with the Employment Exchanges and says, "According to these lists, there are abo'jt 35 million people who are yet to be employed, there are about one million educated people who are unemployed, and so on "Sir these Employment Exchanges are" so on." Sir, these Employment Exchanges only give the number of people who go 10 those Exchanges. But it is not necessarily the number of people who are unemployed, and certainly not, the number of people who aig under employed. Let us not of people who are under-employed. Let us not forget that out of the .55 crores of people in this, country more than 35 crores of this, country more than income is less people are such whose than one rupee per day. And that is the real problem. It Js in this context that an amendment has been moved by one of my colleagues on the basis of a resolution passed by inv partv I ha I in i he coming five years, our plans should be so formulated and plans should be so formulated and implemented that esc iv house has ai least one member earning not less than Rs. 1(10. Therefore, I welcome that amendment. Hut it is not enough. Thy basic question is how to solve this problem. Under our present economic system. can we solve this problem? Is it possible for this country to provide employment to crores of people in the present hold of these monopolists over the economy? We have accepted mixed in the country. But let us not forget economy the laissez-faire that economy has certainly overpowered this mixed and it is these bin monopolists economy. who are not allowing this country to Sir. I feel function in a proper way. that this country shall have to accept the socialist economy if we want to solve Lhis problem and from that point of view-, we shall have to formulate all our plans and schemes.

The Planning Commission has unfortunately failed in properly assessing this problem, and it has further failed in providing a proper solution to this problem. With these figures that are enumerated in this Fourth Plan, is it ever possible for us to solve this problem? When we have- been adding to om; population by about 120 lakhs every year anil when this rate is growing every day, how is it possible that we can provide employment to so many alui so mam years? It is practically im possible because the backlog itself is so great. Willi lhis barklog, it will never be possible for us lo provide a proper solution to this problem unless a radical change is made in our Plan. To sav that there are no resources reflects on lie alii-1 litv and the intelligence of the Planning

Commission and of those who advise the Government. There are resources. Ihj. countr; has un tnited resources. The only question is: Ai we prepared to rind oui question is: AI we prepared to rind oul where the rcsoi ces are? I can quote ins-tances alter ins anecs. Take, for instance, gold. In this country there is gold worth Rs. 7,000 to Rs 8,000 crores. I do under :stand the feelini s of the ladies arout their security. Let them have 20 to 2") tolas of gold. If every I mily gives the country 20 in 25 tolas of  $g \le Id$ , within no time we can clear off our del s to foreign countries and ibis off our del :s to foreign countries and ibis country can become self-reliant and il can have more I ireign exchange for bringing in modern :chnology and science and modern methods for industrial advancement of the country. A re we prepared to do that? For thai a clrasi c decision is required to be taken. What is a fundamental right? The right to work should be a fundamental right, not the ight to property. If this coutrtry iiui esicd in protecting the human is right, he human dignity the right to prop.rt) as a fundamental light has no i leaning whatsoever. And it is high time that this country look a drastic decision and said "No, in this country wi shall allow the right to property onl to a certain extent. There will be a ceiling on property in rural and urban areas. Above that ceiling no property should be treated as a fundamental right in this in this above the country, and lhat property above the ceiling necessarily lie-longs to the Staie for the welfare of the Stale, for the w Ifare of the people, for solving problems like unemployment". Are we prepared to ake such a drastic decision? Without tailing such a drastic decision we cannot si Ive this problem. Let me warn this Govern nenl today, with all our best possible efforts to maintain parliamentary democracy and parliamentary institutions in (his country proper proper employment and employment opportunities are not provided to the youngster of this ecu ntiy. parliamentary democracy in this country cannot survive. it has no chat res whatsoever of surviving. It is all rigl t to say that the Naxalite problem is a law order problem. Tint we cannot forget and that the basic instinct in the voung men for accepting violence is there because lh< young man feels that his life is iusecitr in this country. So we should first providi security for him in ibis country. Let him feel that in this rountry, in this land of hi . he has got all possible opportunities for normal life, to be self-reliant, to to be self-reliant, to gei to bring dignity to human self-employed, life, to bring dignity to his rountry. In this rase I have no doubt that he will not a cept that violent power. Let us not forget that this is a sorio-rronomir problem. How are vou going to solve this socio eeo lomic problem? Simply condemning the ats of the youth is not going to solve |hi problem or provide a

solution to the problem. The youngsters are agitated and *tht* are mote so because the) feel io be educated is an anathem a 11 iinc, and in be uneducated is also a crime. I he) elo not see any prospects in their life and so the) ate losing faith in parliamentary democracy. So it is from this angle that we shall have to solve the problem. Therefore, I say that what is re-quired is the correct basic approach to all these problems. In this country have we not witnessed during the last twenty yeat or so thai progress has been made industrially or otherwise, in agriculture, in science and technology and in various other fields? There is no doubt about it. We have made progress dining these twenty or twenty-three years, and we have certainly provided employment to lakhs of people in ilns country. There is no doubt about it. But il is not enough. Have we also not witnessed alongside that the big monopolists, ihe big industrial and business houses are growing richer and richer even year! There are main who have- become new princes, new rulers, in ihis country. Tin

have be ....te a i lass In themselves. I hen. how ran any young man have faith j|n this system of Government? How ran we have faith in ibis democratic system? There are opportunities in this country today only for big people. There are no opportunities for the poor. There are all sorts of barriers simply because one is born in a poor family or because one is born in a particular caste or community. If this is the situation, how can the- young have faith in the functioning of Ihis parliamentary system? Therefore, I say this challenge of voting men, this challenge of unemployed young men, is noi only a challenge to the economic system of the country, but it is a challenge to our parliamentary democracy which we have ac parliamentary democracy which we have accepted anel to which we are all so sincerely dedicated. From this point of view I feel that we have been committing great in-jusliee to the younger generation that is fast coining op in this country.

Sir. take our population. Are we prepared to lake some drastic derisions about our population? With this growth rate at the rate of 55,000 citizens taking birth in this country every day. how ran we solve that problem? f have spoken for ten minutes. Within this span of ten minutes. nearly 900 babies have taken birth somewhere in this rountry ... ,

SHRI A. D. MANI (Madhva Pradesh): Not in this Parliament.

SHRI M. M. DHARIA Some Members of Parliament are also responsible for that.

SHRI CHITTA BASU (West Bengal): I am not responsible.

SHRI M. M. DHARIA: My friend will agree with me that to be a bachelor is not

[Shri \] M. Dharia] enough lo s;i\ thai he- is not responsible. Anyway, in) submission is that during this span of it-ii minutes, nearly 900 babies have been liniii somewhere in ibis country. Let us not forget that lliov arc crying for food. As trustees of this country, we should take note of the whole situation. 1 am not here to put forward all the schemes. But I have no doubt whatsoever that we have to make a basic approach to this problem. We believe in socialist economy; yes, we believe in equality; yes, we believe in equal status and opportunity. We warn to function on ihose lines as indicated in the preamble to our Constitution. Nobody can stop lliis government from providing solutions after solutions in meeting this problem. But unfortunately il has again happened and our engineers have been loitering on the streets for employment for the last two-three years

MR. DEPUTY CHAIRMAN: Please

. "in lude.

SHRI KRISHNAN KANT (Haryana): ll is a \ei\ valuable speech. Let him continue,

MR. DEPUTY CHAIRMAN; H is private raembes' business.

SHRI M. M. DHARIA: Therefore, I should not speak for more than 15 minutes. I will conclude in a minute or two.

SHRI A. D. MANI: Lei more babies be born.

SHRI KRISHAN KANT: Without the help of Shri Mani.

SHRI M. M. DHARIA: He said: Let moie babies be born. I am of the clear opinion thai it is high time that we do something about it. Let anybody belong to any religion; but no couple in this country should have more than three children. This must be made a legal provision. There is no other alternative. That is my submission. Are we prepared to think on those terms? Shri Ready will feel that I are curbing his personal rights...

SHRI N. SRI RAMA REDDY (Mysore): Will what you say be made applicable to all castes or creeds or only to some set of people?

SHRI M. M. DHARIA: It should be applicable to Muslims, Hindus, Jains and oilier communities.

SHRI BHUPESH GUPTA (West Bengal): Shri Reddv is at the moment unemployed because [here is no Supreme Court case going on . . .

#### (Intrrruption)

SHRI MAN SINGH VARMA: Why three children? Why not two?

SHRI M. M. DHARIA: I am ready even Ini iwo. But ii should be acceptable to ihe (ounliy and palatable to all. Otherwise, 1 am read) for two.

## श्रम, सेवा नियोजन भ्रीर पुर्नवास मंत्रालय में राज्य मंत्री (श्री भगवत झा ग्राजाद): हम दो. हमारे दो।

## थें ग्रोम् महता : दें। या तीन, बस

SHRI M. M. DHARIA: Coming to the last point, what I want to say is that we have to create the right atmosphere for it in the country. What is our educational system today? Is it production oriented? Have we taken care of our industrialisation programme? There should be more and more productive industries and more and more land-reforms and we. should give priority to these in our plans. We have not bothered lo see that our educiaiion Incomes production oriented. It should create a feeling of self-reliance in the minds of people. It should create creative creatures and nol people who would be seeking employment with a slavish mentality as in the days of Briiish rule. Whether this resolution is voted by the House or not, I would appeal lo the House to look at of unemployment and this problem underemployment as a national problem. \s leaders of this country, let us all sit together and find out solution to this problem by working hard setting aside our ideological differences. I In ii is no other alternative. If we are prepared for a radical change, then alone a radical solution could be provided and this problem could be solved and not other wise. Thank you very much.

3 P.M.

MR. DEPUTY CHAIRMAN: Mr. Bhu-pesh Gupta.

SHRI BHUPESH GUPTA: Mr. Deputy Chairman. Sir, I am glad that we are discussing one of the most explosive problems of our time in this country after independence, namely, the problem of unemployment and underemployment. I am in agreement with the Resolution and I think nobody can take excepTfon to it. I was a little surprised when I heard my friend, Shri Dharia. taking exception lo the expression in the Resolution, "that the Government of India has completely failed in solving the problem of unemployment". Evidently, Mr. Dharia does not like the word completely', but he would agree that the Government has failed. Now, I should like to know when this particular word could be properly used and where. Ai the liin of the First Five Yeai Plan, there was a backlog of 3.8 million unem ployed pcopl in the country; at the start of the Second Five Year Plan, the figure rose to 5.5 n illion; and, at the end of the Third File Year Plan, it was 75 to 8 million and now it is in the neighbourhood of 20 million. After these, would Mr. Dharia object to thi word 'completely' being introduced in his Resolution? ff this is not a case of coi iplctc failure, I do not know where we cat find an instance of complete failure. So, think that my friend, Shri Dharia, becat *le* of his loyalty to the ruling party and the Government, for once has <jone wrong i i this matter. Being an intelligent man that he is. he will certainly understand where the word 'completely' should be used and should n»t be used.

Now, unemployment is a problem which is not an easy one to be solved and, in fact, impossible to he solved on a permanent and durable basis or, if I may say so, com pletelv, unde capitalism. Todav. even in the affluent *I* iciciies, the so-called affluent societies of Ih USA, France. England, West Germany, etc unemployment lias risen.

#### SHRI K. P. SUBRAMANIA MENON

(Kerala): E\c,i Japan.

SHRI BHUPESH GUPTA: Yes, even Japan. But I am not talking about japan. But these are the very old capitalist sociel-ies and they ac developed societies, affluent societies and there unemployment is on the rise today despite very great technological revolution having taken place. Sometimes, under capital an, this technological and scientific revolution leads to unemployment because the capitalist society does not know how to reconcile the problems of labour and employmt tit on the one hand and the impact of ih scientific and technological revolution on the other, which is taking place in the world today.

In under-di eloped countries also unemployment is riilng, all the more so because backwardness s there and remains on account of the tact that the vested interests continue to wield their power in the eco nomic and tin political life of the country. And, India is a case in point. We have got today so i lany people unemployed and we should nol he guided by the figures of unemployment but we must lake into account what is called the disguised unemployment, that is to say, the figure of under-employed people. Now, if you take into account the rt ral and the urban economy, the rural and industrial economy, together, according to tl e various estimates that have been made off. rally, by 1980, there will be in this couiti , at this rate, one hundred million people unemployed or under-employed. This is the estimate made by the Government agencies, not by any other agency and such is the pt oblem that we are facing.

\nd not only that where the backlog goes no iiii leasing, we find that the gap between the number nf people- entering the labour market on the one hand, and the employment opportunities created, whether in the public sector or in the private sector, whether in agriculture or in industry, is widening again. Therefore, we arc faced with the situation in ihis capitalist economy that as time passes, the backlog goes on increasing, and this gap between people seeking jobs and those who arc supposed to offer jobs will go on increasing. Such is the situation today.

The remedy is, therefore, to be a basic one. There cannot be any tinkering with the problem. The present approach has proved uitcth inadequate, and even laugh able, in our society today. The Planning Commission has completely failed. It has criminally failed. I should not say 'com-pletely'; I should say that the Government and the Planning Commission have not only completely failed in tackling the problem of unemployment, but have failed criminally, and deserve indictment at the bar of the nation. I hat is not the way we should approach the problem. We must look at the capitalist economy as a whole, instead of living to find out piece meal solutions here and there. It is possible to find out some makeshift arrangement in this or that sector of the economy. That is not going to solve the problem of this staggering dimension, namely, the problem or unemployment. *We* must go to the root cause of this pro blcin and the growth

In our agrarian economy, which accounts for nearly 70 per cetit of our total population: and from where comes 45 per cent of the total national income, we are almost in a stage of semi-development, despite bickerings and talks about green revolution. The green revolution affects a very small area of land. But what is most important to consider in this context is whether you arc' developing the agrarian economy with a definite bias in favour of employment, with a view to eliminating unemployment and urideremplovment in the agrarian sector of the economy, with a view to harnessing the vast resources in the form of manpower and labour power and harnessing this production. That should be your approach. That has not been done. Why? Because your methods are outmoded and anticptoted. Certainly they are backward, whatever vou may say. That is why it was not possible to do any thing in regard to this matter.

Even today, on some computation it has been found that 21 crore acres of land could be easily found for distribution among the agricultural workers and among the poor

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#### [Shri Bhupesli Gupta.]

peasants, Harijans and Adivasis, provided we rc-organi/e out agriculture on a radical IKisis. carry out land reforms radically and remove manifold exemptions thai stand in the way ol even the implementation of the existing ceiling laws. TE we bring under plough the fallow land, that has not been brought under plough, and also distribute the fallow laud-it is easy to gel '2\ rrore acres of hind—among (he peasantry, then you can well understand that we will have vast resources for tackling also unemployment and booming in the direction of solving ibis problem. After all. cadi village mda\ in our economy, lo solve the problem of unemployment, demands, before anything else, the distribution of land, to the tillers of the soil, to the agricultural laboures and poor peasants who remain for most of tlic year idle. And thai means production in then hand. By this, we tan really make a belter break-through in our struggle against ibis menace of unemployment. Bui we :ue nol doing il. We are not doing it . . .

SHRI AKBAR AI.I KHAN (Andhra Pradesh): You said forest land. Bui foresl is as essential . . .

SHRI BHUPESH GUPTA: The difficulty is that you mine from Hyderabad. Foresl is essential as lai as afforestation is con cerned. But there are many forests which are not necessary. Land is lying there, and for afforestation that land is not necessary. When you take this land, the total comes to 21 crore acres. I am not talking about general forests or afforestation.

SHRI N. SRI RAMA REDDY: Including the rocks and boulders and hills and dales'

SHRI BHUPESH GUPTA: I do not know. That is the Syndicate way of talking. . .

SHRI N. SRI RAMA REDDY: You are

speaking from imagination.

SHRI BHUPESH GUPTA: I arc speaking from the statistics prepared by the Govern ment when you were sitting on these Benches. These documents TveTe prepared then. Mr. Desai leads a party which is full of people who are illiterates. There is no doubt about *it* because they do not read anything.

SHRI N. SHRI RAMA REDDY: Your party has political scoundrels.

SHRI BHUPESH GUPTA: My party is supposed to contain political scoundrels? Fancy it from the quarter of scoundrels—the phrase is being used.

What you are doing for your agriculture is the test of your sincerity and unless you

bit tin landlord concentration and undertake land distribution, let us not lalk about the solution of the problem of unemployment because ii leads you nowhere. I would like lo point out llie importance ol setting up agroindustries in the rural areas. We should seriously launch a project of such agroindustries where we can create employ nieni potential and create opportunities foi supplementing the employment in the rural areas and semi-rural areas in our country. We sbould concentrate on also minor irrigation projects and building construction especially rural housing which would find employment for many people. 1 lie tenden cy to-da\ is to concentiate on very heall irrigation and other projects and medium irrigation projects, (if course these are ne icssary but in a country like our where manpower is idle, where your resources are the human labour, these should be utilised to whatever possible extent in order on the one band to retime ibe cost of ibese pm-jects and the foreign exchange element in it anil on Ibe other lo provide employment.

I was in China twice uu found that instead of going in for big irrigation projects, the whole of China had been studded with small irrigation projects with a \icw lo solving problem of irrigation in such a manner that at the same time it gives employment to the poor peasants and the agricultural labour and those who come up in the labour market. We have no such approach here today. On the contrary we have an approach of starting big capital projects. That will neither solve the problem of food nor unemployment. The crux of the problem in our rural economy from (lie point of view of the production of food or from the point of view of employment is the distribution of land to the tillers of the soil and creation of employment opportunities by starting small irrigation projects, housing projects, agro-industries and so on. That will make for~ an integrated approach to our struggle for solving unemployment in the vast sector of our rural economy.

I now come to the question of industrial sector. The industrial sector is monopolistic and capitalistic. Unemployment is the progeny of a capitalist economy. The capitalists do want unemployment to maintain an armv of unemployed so that they are in a better bargaining position with the labour and with the trade union movement. An army of unemployed people is a necessary capitalist thing for them with a view to browbeating the labour population and browbeating them in their trade union and other activities. Now therefore, as long as the basic motive in production is profit-making the basic line of their activity would be how to carry on an intensive and ex-

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tensive exploitation >f labour. And that also brings unemployment and that is happening i in out country. Therefore, you cannot run away with ihc ha e and hunt with the hound. You cannol say we have a mixed economy with the capitalist class and the monopolist class  $\diamond u$  pying a dominant position, a key position and directing the economy openly and (vertly on the one hand and at the same tin e vou cannot claim that you are solving ili< problem of unemployment. The entire e( nnrny is vitiated by the influence of the mon ipolists, by sabotage and other activities of th monopolists. And here, loi example we know ver) well how callous and cruel and cynical ihesc monopolists are to the problem ol nemployment. Even to-ila\ you find that many capitalists in West Bengal have dosed heir factories, and the) sa\s il is due to lain ir trouble. May be some labour trouble is th re but they are closing it all, and on the contrary the big monopolists are seeing to il tlj.at the smaller factories also do not ru i. Because there is competition between tin big and the small the big always sees to tl and that is bow tin big continues to be big and the small is weeded out, is squeezed out from the field ol production so that they continue to occupy the monopoly position. Therefore. HS in" the United States of Aim vita and in other advanced capitalist countries, the process is here, and because of the monopolists' operations the small settle ones are going out of existence tinder il c wheels of the fierce

competition lev the monopolist  $i \in \mathbb{N}$  is

Ihe industry. Thai I is to be slopped, and von cannol stop it by merely issuing sermons attcl other tilings. For this we need on tin one hand very strong effective antimonopoly measures nit above all expansion of the public .sector For this we need a ven clean tit democratic employmentoriented labour policy which would make illegal closures punishable, retrenchment, la\-off. etc. puuishal c 10 that the capitalist ami the monopolist classes are not in a position to take to sue I action as creating nunc unemployed pc >plc.

Mr. Depot) Cha niian, here- is Mr. Bhagai silting. We have Mr, Asoke Sen. a member of the nil ng party and a former Union Minister, wh' has closed clown the 'Basilmaii' concern I rowing 550 people out in the streets. And an he deny- 1 would ask him—that the Insure is illegal, that the closure of the 'Basumati' concern is illegal? No ail ion is icing- taken. Mr. Asoke Sen belongs in the ruling part) who is going to lake Mr. Dliaria's professions seriously, because Mi Asoke Sen is a friend and a member of Hi ruling part) and has been a formei I nio Minister and still owes allegiance to t le Government ol the day? And today he is creating unemployment right nuclei our nose in the streets of Calc una by illegally closing the 'Basumati' concern. I his is the example of a case...

SHRI M. M. DHARIA: We have condemned it. Government should take over this paper because 1 am worried over ihc outcome of its closure, worried because the employees there have been thrown out of job.

SHRI A. D. MANI: But no Government will take over a paper.

SHRI BHUPESH GUPTA: So you say Government has not completely failed to take it on.

SHRI SHEEL BHADRA YAJEE (Bihar}: If Government takes it over, one day your pa pet may also be involved.

.SHRI BHUPESH GUPTA: Do not tr\ to defend him. (Interruptions) I am not functioning as Mi. Asoke Sen's spokesman. I am not talking of Mr. Asoke Sen, a Congiess Member. 1 am talking of Mr. Asoke Sen as an employer, as one who creates uu employment, who resorts to illegal closure

SHRI SHEEL BHADRA YAJEE: What about Shri Rajagopalachari?

SHRI BHUPESH GUPTA: An unnecessarily irrelevant interruption. Whoever they are, go against them. II it is Bhvipesh Gupta, shoot him, shoot him.

SHRI M. M. DHARIA: No, no, ue shall not shoot Mr. Bhupesh Gupta. If Mi. Bhupesh Gupta is slim at. then who will shoot in Rajya Sabha?

SHRI BHUPESH GUPTA: Therefore, what is needed today: rhis concept of mixed economy is a bogus concept. It is a colossal bluff. You cannot be chaste and a street walker tit the same time. You cannot be both. You cannot be a street-walker and a v in units lad) at the same time. It is im possible, leidav the concept ol mixed eco nomy is a mischievous concept, and 1 (incl that Mr. Dinesh Singh, our Industries Minister, is trying to popularise the theory of mixed economy in a manner where ihc mixture is more and mote in favour of the employer, of the monopolist, and the wor ker i.s left without anything. Therefore, let us not talk about it. Today there must be a structural rliange in our economy where the foreign concerns, like oil, should lie nationalised and other monopoly concerns should be nationalised lor the public - eiiui to gain a preponderance in our economy, and certainl) in our industrial economy. But this is not being done. The second point I should like to say is that you must give e..... agetiienl to small scale in-

[Shri Bhupesh Gupta.] dustries and medium stale industries. Do not (Mink that we can tackle the problem of unemployment by starting big industries only. We are limited in our resources but surely small scale industries and medium scale industries you can start. The country ran be studded with such industries especially in the backward regions. Industrially speaking the country can be studded with such industries with the backing of the .State Governments and the Central Cm eminent and the credit institutions of the Government of India and that is how we can create employment opportunities and spiead out employment all over the country but thai is nut being dime. In this context not only there is need for expansion of the piiblie sector: the public sector must enlei the consumer industries, must start Mich small industries and thus create employment potential. We should do that not only lor selling goods at (heap prices to the consumer but also For attracting labour and finding employment opportunities. At the same time small men in industry should be given assistance. Our small scale industry people, as you know, do not get assistance m credit, do not get assistance in taw material, do not get assistance when they require a little foreign exchange, do not get assistance for marketing facilities and so on and even alter the nationalisation of the banks the position lias not changed. Therefore the Government should really link up the development and expansion of the small and medium scale industries with the creation of employment opportunities. That should be made- a condition for all industries.

Finally, closure, retrenchment, lav-off, all these things should be dealt with very firmly b\ the Government and the capitalist i lass should not be allowed, the monopolists should not be allowed to hold our economy in ransom in this manner creating such a social problem.

#### *{Time hell rings.)*

Sir, before I sit down, I would say I have made some suggestions, concrete suggestions but I know thee will not accept I hem. All that happens is. I have spoken, \ou have i ung the bell and you have listened to it but nothing will come out of it. This Government is utterly incompetent, it has no labour policy at all. Its planning is not only defective but it is no planning at all. To rail ii Planning Commission and Udyog Bhavan is a colossal misuse of expression. It is no Planning Commission at all, I do not know what this planning is. As I said before, insle.nl ol Mr. Gadgil planning the Planning Commission he has allowed the Planning Commission to plan Mr.

Gadgil. That is the tragedy of one of our outstanding economists today.

Before 1 sit down 1 have a word for my friend, Mi. Rhagwat Jha A/ad. Here is a labour problem. I understand that the workers of Calcutta jute industry are supposed to go on strike from the 8th of this month, that is, from Monday. All of them are here for negotiations but I understand that negotiations cannot take place because Mr. San-jtvayya is unfortunately bedridden and ill and Mr. Bhagwat Jha A/ad has an appointment in his own Slate. I would appeal to Mr. Bhagwat Jha Azad by telephone to cancel that appointment and attend to this pro blem which has been brought to Delhi. The employers' representatives, the labour representatives belonging to all the trade unions, have- arrived in Delhi and it would be most unfortunate if they were to go back and without any effort they were forced to go on strike. I would therefore appeal to him that he should make the necessary arrange nienis so that the negotiations which were to have started today do start and an amicable settlement acceptable to the working people is found so that the strike does not become necessary. Otherwise the strike is going to take place and justifiably so. That is the appeal I have made and I would like Mi. Bhagwat Jha A/ad to give nn assurance about unemployment in Bengal. Whenever Bengal is mentioned you always talk of Naxaliirs. I cannot tolerate this talk of Naxalites. Unemployment is at. the root of the problem. I should like to know from Mi. Bhagwat Jha A/ad as to what steps he has laken in order to put his putvinen in order and also sec that at least these ,"i50 workers do not become unemployed, the workers of the: Basumati concern, ft is all that I have got to say. Again 1 tell you. frankly speaking it will make no sense at all to I hem and the Planning Commission lias no comiiionsense at all in such matters.

SHRI

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SHRI K. P. MALLIKARJUNUDU (Andhra Pradesh): Mr. Deputy Chairman, Sir, at the outset I congratulate my friend, Mi Man Singh Varma, on having brought forward a very important Resolution before this House. The unemployment problem is the most burning question of the day. Any Government worth its name should direct its attention towards a solution of this problem.

VICE CHAIRMAN (SHRI AKBAR AU [Tut KHAN) in the Chair]

I am glad that Mr. Varma lias brought this problem into bold locus. Me has rightly, in my opinion, emphasised the importance of the unemployment problem and wants that the right to employment should be embodied in our Constitution. I wholly endorse ihe view set out in the Resolution. ()ui Government which swears by .socialism

has not tackled this problem in any satisfactory manner. To say that they have brought forward ccr ain measures like ihe abolition of the privi purses does not really solve this problem. In my opinion, it is only a smokescreen o cover up their own failures. This huge problem of great dimensions, this problem < E unemplovmeni stares us in our face. Any Government worth the name should tackle th . problem with ihe utmost urgency. This i uist be given the top most priority. Once 1 ic Government fails to do ibis, 1 should say i ai the Government has tailed in its niosi i iportant duty. It has been shown In the previous speakers that this problem is assuming huge dimensions. I might again, for tl c sake of emphasising Ihe importance of hi problem, repeat thai ihe number of unemployed is growing clay by day. As von kno r, Sir, the Planning Commission appointed the Dantwala Committee to go into th s question. They went into it and made an elaborate report. From thai report we find un at ihe end of the Fourth Plan the m mbcr of unemployed would be mote than 3" million. While the figure stood at ten million at the beginning of ihe Fourth Plan, the net addition to the labour force would b < 23 million, thus making' a lotal of "! mi lion, in the words of the Dantwala Committee Report. That oulv shows that the problem Has assumed great proportions. As you know, these figures are only a guess-work There is no scientific Inundation for arriving at these figures. Even ilii- Planning Commission, in the Reporl of (he Committee of Experts on Unemployment Estimates, has said: -

"In previous Plans, estimates used to hi' presented of tin backlog of unemployment at the beginn ig of the Plan period, ol the estimated ii rease in the workforce during the pe tod, and of additional employment likely n be secured through implementation of the Plan as formulated. Excepting the estin He of increase in the work-force, which as related to demographic data, the others were admittedly rough estimates. II u were inherent difficulties in estimating the employment potential ol the vas range of projects and programmes planned during the period."

Even the figures su iplied in this icport are only rough estin ates and they do not rr.presenl the accurate state ol things. As I said in the beginning, any Government worth the name she old tackle this problem with the topraos priority. In this connection I would lit' to draw your attention to article 25 of the Universal Declaration of Human Rigl ts. The right to employment, the right to work has been accepted as nor of t ic fundamental basic human lights. This article 25 of the Universal Declaration of Human Rights reads as follows:

"Everyone has the right to a slandard ol living adequate for the health and wellbeing of himself and his family, including food, clothing, housing and medical cue and the right to security in the event of unemployment, sickness, disability, widowhood, old age or other lack of livelihood in circumstances beyond his control."

It lias been deary laid down by this Declaration of Human Rights that right to employment is a basic fundamental human right. When such is the ease, there is no reason why the Government should adopt a stepmotherly attitude towards this most important problem

Sir. in (his connection I may also be allowed to queue article 3!) of Ihe Indian Constitution which is contained in the Chaptei relating to Directive Principles. It reads as follows:----

"Ihe State shall, in particular, diject its polic v towards securing that the citizens, men and women equally, have the right to an adequate means of livelihood."

So this principle that it is a v ei  $\$  basic right has been accepted in the language of the Directive Principles. When such i- Ihe iasc, the Government ought io have taken slips to meet the situation. I tiiiisl confess (hat the Government has wocfully failed in this respect- Sir, when 1 sav that this right to work, this right to employment, should be included in the fundamental rights, adumbrated in the Constitution, I am not unaware' of the difficulties (hat are inherent in the situation. You know. Sir, that the unemployment problem is a huge problem and it cannot be solved overnight. I agree. But what 1 want to say ts that the Government should lake immediate steps m such a in.inner that the urgency of the problem requires. Has the Government done any thing so far? Even taking the Fourth Plan document into consideration a small chapter has been devoted to this question. Some rural works, some kind of small winks in the rural areas arc mentioned as giving some kind ol employment to the unemployed. That is the position. So, I would like to sav that unless it is made a fundamental right and enumerated in the Constitution in the chapter on Fundamental Rights, this question cannot be solved, because ii gives the necessary urgency to the problem. it goads the Government, it places the ics-iionsibilily and duty on Ihe Government to see that this pioblem is tackled with tin utmost urgency. Unless it is done so. if cannot be solved Why T say this is, when once it is included in the fundamental

[Shri K. 1'. Mallikarjunudu] rights, ilieie is a statutory obligation, constitutional obligation on the part of the Government to tackle the problem. Suppose the Government fails to provide work or employment for a certain person, if it is included in the fundamental rights, lie tan go to the court of law and get redress. At the same time I may tell you that it is not possible to create employment for all people overnight. I agree. So, let there be a provision in the Constitution that within a period of 15 or 20 years this problem should be solved in its entirely. By so saying we will be giving the right to go to the court of law after that period. Attii the expiry of the stipulated period of 15 or 20 years if the Government iails to provide employment to any particular individual, that particular individual will be entitled to go u> a couri oi law and get redressed. I am awaie of the difficulties of the problem. Heme '. would say thai a phased programme may be chalked out to meet the situation without any practical or administrative difficulties. In this connection I may submit that our Congress Parly has recognised the importance of this problem, and in a Resolution passed In iliem al the AICC on the 27ih and 28th June, 1U70 in Delhi they categorically pui this problem in iis broad perspective, li is to the following effect. Let me be permitted to read the Resolution and quote:

"Iluic should be a massive works programme. Every municipality and e\ery cluster ni village panchayats must have works on hand. The resources for this should be given top priority as in elctence. A Department of Economic Opportunities should be added to the Government nl India. It will have a budgci >1 its own ol Us. 1.000 crorcs over a livc-vear period. The amount will be used through State Governments toi develop ini» employment opportunities in rural ami urban areas, agriculture, industry, unncipafly .small-scale and cottage inches tries, giving special attention to chronically backward areas."

This is the iliar rut Resolution passed by out partv al their AICC meeting at Delhi. I want to bring this to the notice Of the Government and say that it should be implemented without any delay.

! once again thank my friend. \fr. Man Singh Varma for having broughl forward this very good and excellent Resolution.

SHRI ĆHÍTTA BASH .West Bengal): Sir. I rise to support the Resolution moved by our esteemed friend Shri Mail Singh Varma.

\N HON. MEMBER: What about the amendment?

SHRI CHITTA BASU: I am coming to that amendment also. The Resolution seeks to highlight three major and principal points, rhe first is the failure of the Government to tackle the menacing unemployment problem of the country; second ly, he wants that the Constitution should be amended so as to include the light to work as a Fundamental Rights and thirdly he says that if the Government fails to provide job to an ablebodied man, lie should be provided with payment of un-employmeni allowance. These are the three principal points that he has sought to highlight thiough this Resolution.

Sit, with regard to the failure ol the Gov inment, I was amazed to listen to some ol our veiy esteemed friends who belong to 'Young links'. I do not know how they can afford to say that the Government has made veiv significant progress, particularly in this held. Well, we have goi certain ing figures at our disposal to place befi ic the House. Even the voluminous do cument ol" the fourth Five Year Plan, to the greater surprise of the people of this eountn and the world also has not even sought to mention something about the number of unemployed persons in our coun-try; there has been no specific programme with regard to the solution of the unemployment problem. Is it a success? Is it a success which they i laim? N it not a glaring failure on the pan of the Planning Commission and also the Government as a whole? Sir, according to very widely accepted estimates, there are al Icasl 20 million people without jobs. I think you will agree. Rut they claim it as, a success and not a failure. Sir. according to the survey of the Reserve Bank ol India, they say that 1:! million of tin people ate unemployed. 1 think that i<sup>^</sup> a success foi them, not a failure. The Fourth Five Year Plan expects to generate I I million new jobs whereas dining the Fourlh Plan period 2K million people will be MIL ling the labour market. I think it is their success. If they call it their sue ccs-I have got

ail these glaring failures they have got the courage to admit it and say, "Yes. We have failed. Bui we have to muster courage and attack tin problem with concerted endeavoin ".

Sir. much has been said about employment exchanges sir. 1 have very elaborate figures. To bring lei your notice only one figure, the figure  $\cdot < ($  West Bengal, Sir. according to the live- register of employment as on 17-4-70 the total number of unemployed people was 34,60,177 "F which West Bengal lops the list; it stands first. Its share is  $5\sim$ ,17.872 to the greatest agony of the nation as a whole, not to the agony of West Bengal alon\* .

Sir, I have got other figures also. I do not like to take the time of the House. But one signifies i t factor which is to be discussed is that  $V \setminus$  est Bengal, Kerala, Maharashtra with 2l pt r cent, of the total population, have got ; share of unemployment of 33 per cent. Of the total unemployed, 83 per cent, is He share of these three States, West Bengtl, Kerala and Maharashtra, when the to al population of three States constitutes 'l per cent, of the total population of the nation. 1 do not mean to underestimate the unemployment problem of Tamil Nadu. Uttar Pradesh, Bihar. Andhra Pradesh, Delhi and other States. But the significan fact is to be taken note of.

Sir, much has been said about the Dant-wala Committee, t is very significant when he reveals that the problem of unemployment and under-e nployment is more serious in the agegroup of 15—25. This is the breeding-ground i Naxalism and here lies the major and ba ic problem. These young men between the age group of 15—25 have got no future- oi meaningful life. Therefore, they do no: think much about your democracy. They do not think much about what you say aid what you plead and what you practice. Therefore, this thing is also to be bar ie in mind.

Now, Principal Bipinpal Das was referring to the cduc; tional system. I am completely in agreemi tit with him. But the problem is that a scare is being created in this country that we have too many educated people :s id. therefore, there should be no further spicad of education.

I know. Sit, tl ere is a very great problem of unemployment for the uneducated. Today there are about 17,60,000 educated unemployed in our country of whom about 10 lakhs are m. inculates, about 4,09,000 are under-graduaies and 2,68,000, perhaps, graduates. This is the problem. At the same time you should also bear in mind that ours is a vast c mtitry vykh a population of 550 million. What is to be borne in mind is that th entire working force of our country consi-ts of only three per cent of educated pers >ns. I want the Principal to note this. OI the entire working force in this country, only three per cent are educated. (Intern ption) Twenty-six per cent are literate and 74 per cent are illiterate. Our Education Minister comes and says that there has been spread of education and proliferation of dmalcd men. But we are living in a Repi blic where 74 per cent of the working population is illiterate and only three per ent of the working force LS19RSS-6

constitute the educated. And now they propose to limit the scope of education. I entirely agree that there is need for diversification of education. But that does not mean that~we should limit the scope of education. It does not mean that we have outstripped the scope ot education and, therefore, there is no necessity for further education.

SHRI BIPINPAL DAS: Nobody said that.

SHRI CHITTA BASU: This is the at tempt which is being made, that since there ate a large number of educated unemployed, admission should be restricted and the scope of education should be restricted. The Education Ministry came out with a programme that there sTlould not be further admissions in engineering colleges.

SHRI SHEEL BHADRA YAJEE: No.

SHRI CHITTA BASU: I have got it with me. Therefore, that is not a solution. The solution is not to restrict education.

SHRI BIPINPAL DAS: I think Mr. Chitta Basu is wrong. The emphasis is that there should be lesser admission in general education and more admission in the technical field, in mechanics, in vocational training and so on. This emphasis is there.

SHRI CHITTA BASU: That is there

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): The emphasis is on diversification.

SHRI CHITTA BASU: I agree with him. but that does not mean that education is not to be spread. Education is to be spread and we should not think that we have been able to fulfil our programme for education. That is what I want to stress. It should be diversified, I agree.

Now, if we want really to tackle this problem, there should be a radical reorientation of the entire economic programme. There should be a structural change in the economic system. By that I mean, the Government should immediately break the stranglehold of the monopolists over our economy; they should nationalise the basic and key industries, they should nationalise foreign banks, they should also ban repatriation of profits to foreign countries. In this way, there should be a radical programme for the economic rejuvenation of the country. I do not want to dilate on that subject, but I want to bring to the notice of the hon. mover of the Resolution that when he wants the right to work as a fundamental right, he is silent on removing the right to property from thp chapter of fundamental rights. If he wants the right to work as a fundamental right,

[Shri Chitta Basu] then the right to property should be re-moved from the chapter of fundamental rights. You cannot guarantee the right to work unless you snatch away this right to property from the chapter of fundamental rights. Therefore, if you really want to radicalise the economy, if you really want that socialist economy should be developed in this country, then your attack should also be directed against those persons who are there to protect the vested interests in the form of retaining the right to property as a fundamental right.

SHRI M. RUTHNASWAMY (Tamil Nadu): Then what would one work for?

SHRI CHITTA BASU: Property is only tor one's own living, not for creating surplus property at the expense of the hunger and suffering of others.

SHRI BHUPKSH GUPTA: My friend says the right to property should not be a fundamental right just as consumer right is not a fundamental right.

SHRI M. RUTHNASWAMY: It is a natural right.

SHRI CHITTA BASU: Therefore, I want that the honourable Mover should also consider this aspect of the problem which 1 have referred to. Now I want to refer to the amendment moved by my friend, Mr. Krishan Kant. He wants to solve this problem within the framework of the present policy of the Government of which unfortunately he is a follower. He cannot go beyond those limits. Therefore, the amendment, also sponsored by the Congress, is nothing but another hoax, is nothing but another deception, on the younger genera tion of our country. If we are really interested in liquidating unemployment, we must pick up courage to bring about a radical change in the economic policies of our country.

sir, with these few words I conclude.

DR. (MRS.) MANGLADEVI TALWAR (Rajasthanj: Mr. Vice-Chairman, I am ghtd thai Shri Man Singh Varma has brought this Resolution before this august House, but I cannot see my way to support the Resolution because three firings have been said before that the Government has entirely failed in its task of reducing unemployment, that we must amend the Constitution and that we must give" a dole to all those that are unemployed. Well, I would not dilate upon the first two points. But I must say that there is no Government of any type in the world—although the communist countries do give employment to all, now even in those countries unemployment is growing—there is no Government whether with parliamentary system or other democratic set-up, which can give a pension or an allowance to every worker who has not got a job. I agree that unemployment is a sort of a giant and it is eating nt: the very root of our democratic set-up. It is the cause of unrest among the people, it is because of many evils that are there in our country. But the problem has lo be tackled in another way. Much has been said about lads and figures of unemployment. My previous speakers put forth so much data and spoke much. But I would (online my remarks to a few points.

Regarding education it is unfortunate that in India our education is service-oriented it is job-oriented. When Lord Macaulay advocated English education to the Indian people, liis main point was that there would be Indians who would speak English, who would write English and who would serve in the olliccs at that time because the Britishers could not come in the required numbers. He said so many other things. But all of them arc not relevant lure. Unfortunately that has persisted in our system of education, that type of service-oriented education. Every Indian who goes to a college, who goes to a technical institution, who goes to a university, gets joboriented education. Of course, jobs they must get. But we must have education not only for finding jobs. In other countries many people are amazed and they put this question: Why do all Indians want lo have Government service? It is true. Therefore, education should be much as to give a feeling of self-reliance to students. Their attitude should be such that if they get jobs, it is good; if they do not get jobs, they should he sell-reliant and they should have initiative in other directions. Only then, this problem can be solved to a great extent.

The other thing is that education is meant to cultivate the mind and to prepare an indi\ idual for future life, for methodical thinking and working. Education is not always meant lo enable people to do office jobs. Therefore this mentality of the parents—no matter what they are doing—to educate their children just to enable them to take up government jobs, has got to be (hanged. This mentality has created unemployment among the educated to a great extent. I would suggest that the children of those who are engaged in cottage industries should acquire skill in iheir respective industries and government should encourage and help people in this direction. I am glad that in the field of agriculture the government is taking the right step in training young people in agricultural operations and a farmer's son wants to remain a fanner. This should be done in the case

of cottage industries also. Take the example of Kashmir. Those beautiful Kashmiri shawls made of pashrmna had gone out of market because young people do not like to work with lit Ir hands. I am glad that ihr Kashmir go' eminent is taking steps to encourage the young people to do ihis work with their hand- and those beautiful things arc again coming back to the market. Similarly, the u (employed engineers who are in huge numbers should be encouraged more and more to start small-scale and medium-scale in< ustries. But for that there is an acute shortage of steel in our country and government have to see to it that steel is made availab e to them. Otherwise engineering industries cannot function without steel, and othei raw-materials. There is scope in other elds also such as dings. Government sho ild see to it that they gel the raw-materia i. 1 am glad that the nationalised banks and other credit institutions are giving credit to these people on easy terms. This should be implemented to a greater extent and whatever obstructions there are, should be removed.

Then, impro ement in public sector should take pla< e. The management and labour relations have to improve and for that I appeal to all the political parties to sec to it that no disputes on political grounds are raised. I must say a word about women. There i re many women who are employed in all walks of life such as industries, servic s, etc. I wish them well and I would a] >ea] that there should be less and less resi nance to women being employed. But 1 n ust say a word about married women. There are a bulk of married women, some ed icated and others not educated, who are staying at home looking after their families.

#### 4 P.M.

Sir, 1 feci thi looking after children is a sacred duty of a mother and no one else can give mother' love and mother's care to a growing child. There the mother has a responsibility towards the child and towards the nation. But, at the same lime, Sir, when they have finished with the job of bringing up tin ir children, those women who are in large numbers, should be given part-time employment wherever it is suitable and there s tould be a committee, Sir, to go into this question, because in other count lies they liav c got facilities for the married women o have re-orientation courses and then to .jet employment, it may be a part-time cm] toyment or full-time employment. In middleclass families and other families it is absolutely essential these days because women I ave to supplement the income of their h isbands to meet the rising prices and mere; sing expenses of the family and therefore the interests of the married women, who have done their duty towards their children, their families and to the nation, should be safeguarded and 1 suggest. Sir, that there should be a committee to go into these problem\* of the women force which is a big force in our country and who are discontented, because nowadays doing some work outside or in the family has also become a status symbol for women. Other women, wives of very highly placed officers, would not go cut and do small jobs in schools and other places. But they do, not because they need the money, but because they feel they should also do some work, some active work, outside their families. So, Sir, this urge has to be satisfied and their real need has to be met and at the same time, the nation owes a duty to them because they have also done (heir duty towards the nation. Thank you.

# THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): Prof. Ruthnaswamy.

PROF. M. RUTHNASWAMY: Mr. Vice Chairman, Sir, while I sympathise with the intention of the mover of this Resolution, as an attempt to draw the attention of the Government to the overwhelming problem of unemployment, I am afraid I cannot congratulate him on the wording of the Resolution in which he calls for an amendment of the Constitution with a view to incorporating the right to work as one of the rights guaranteed under the Constitution.

Apart from the parliamentary difficulties, in the present position of parties in this Parliament, of bringing about a constitutional amendment, there are very serious objections to incorporating the right to work among the fundamental rights of the citizens of India, because if a man or if a woman claims the right to work, it will imply that the State is under a paramount obligation, under an inextricable obligation, to find work and it may be obliged to find that work itself, to undertake a number of industries, State industries, in other words, to be more socialistic, and in order to achieve this end in perfection, it should be communistic as far as possible. This right to work to individual citizens implies that the State will have to establish a large number of industries itself. This is not the first time, Mr. Vice-Chairman, Sir, that the right to work has been claimed. Nearly a hundred and twenty-five years ago, at the time of the revolution of 1848, in France, (his right to work was to be incorporated in the Constitution which founded the Second Rebublic of Fiance. And the great political philosopher and statesman. D. Tocquaville, who wrote one of the classic books on Democracy, "Democracy in America" argued that if this right to work is incorporated in the Constitution, it would take France back to the days of the

#### [Prof. M. Rushnaswamy]

Ancient Regime, days of the absolute monarchy, when the monarch, the Government, was the 'mai-baap' of the people, trying to hnd work, trying to establish industries, which will bt encouraged to invade all spheres of employment, all spheres of work. Therefore, there is great danger of incorporating this right to work in the Constitution.

But this Resolution which has been brought forward focuses the attention of the public as well as the Government on this great need for solving the problem of unemployment. Many figures have been quoted. Most of them arc based on guesswork. But one thing is certain about the nemher of underemployed people. The labour force in our rural parts accounts for about 100 million people, and all these 100 million men and women are underemployed for half the year. And there are large number of unemployed, graduates in Arts and Science, and still a large number of unemployed unskilled workers. So it is the duty of the Government, not so much the right of the citizen to work it is the duty of the Government—to find employment, directly or indirectly, by encouraging private industry to expand as much as possible.

There are two ways, Mr. Vice-Chairman, in which the Government can solve the problem of unemployment. The first is directly by multiplying the public works that are \*>o necessary for India, for India to build up an effective economic structure. The *infra structure* has to be built up. Roads have to be built, specially rural roads, connecting villages with the nearest market. We are woefully deficient in roads. India is one of the most backward countries of the world in regard to roads. We have 750,000 miles of roads to build. If the Government undertakes a crash programme of rural road making, as recommended by the Sinha Committee which wanted the Government to spend Rs. 75 crores a year for rural roads, then we would find work for at least 5 million people to make the roads, and these 5 million would be required to maintain the roads once they are built.

Then there is a large numtierof drinkingwater wells, one of trie prime necessities of people. There are 400,000 villages which are not provided with pure drinking-water. There are thus these wells to be dug up and maintained. That will give employment to 2 millions to 3 millions of people.

Then there is rural housing which has been referred to already. Sixty million houses have to be constructed or re-constructed. There is need to convert the huts or hovels into which our rural population lives at the present time into decent human habilation. One million such houses would find employment for about 10 million per year if this rural house building work is undertaken.

And then there are small-scale industries, cottage industiies and other village industries that could be modernised so as to serve the modern needs in modern conditions. Another 10 to 15 million people will get employment if these village industries, cottage indusmes, etc., were mechanised and situated at some economically viable place—not one in each village, but at least at the site ol a Panchayat. Union or Samiti.

In these ways, directly by organising crash programmes of public works, millions of people could be employed. The Government would find work for millions of people. And all these works are labour-intensive. Villagers are willing to offer their labour free for the making of the village roads, digging of wells and reconstruction of their houses. The raw material is to be found all about the place—the sand, the clay, and the chunani that are required. They are not capital intensive, they are labour intensive employment. Then there is the preparatory work which the Government could undertake.

About adult education, our country has the doubtful distinction of being probably the most illiterate country among the civilised countries of the world. 25 per cent of the people only are literates and there are the other 75 per cent to be made literate. At least we might undertake the rapid promotion of literacy among the adult population. We cannot wait for our boys and girls to grow up to be literates. These 100 mil-lion people could be educated in less than 6 months according to the Russian method of making people literate. Thousands of the unemployed graduates could be employed in these adult literacy classes. As for the unemployed engineers, I do not understand why the Government has not adopted the device adopted in France by which all the industrial factories and firms are employing on the managerfal side. If the engineers are employed in the management of such factories instead of the IAS and the ICS people now employed in the management of our industries and in public undertakings in place of the relatives of the proprietors of the private enterprise, and the caste-man of the proprietors of private enterprise. These engineering graduates with a year's training in management, could be put into the managerial sections of our industries, whether in the private or the public sector.

Again technical schools must have millions of our unskilled workers into skilled workers. You do not want engineer colleges,

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of the Constitution

you do not want polytechnics for this purpose. Create junior technical schools, one in each taluk and senior schools one in each district. They cou Id convert millions of unskilled into skillec workers and they would find employment *a* all the small-scale and largescale Industrie. In these practical ways the Government, b following the programme such as I have su; gested, should be able to solve the problem of unemployment. If the Government is noi able to do it, it is because it is carried away by the socialist and communist idea of capturing the commanding heights of our economy. But belorc capturing the commanding heights, you must make good your structure at the ground level. It reminds ne of an episode in the last NEFA war w th China when General Kaul went to a (rigadier and asked him to capture a commanding height occupied by the Chinese. The Brigadier said: "We have not got the men and the equipment, how can we go ai d capture the commanding height' The General said: 'No, that is the order of the t.ovemment of India that not an inch ol ndian soil shall be in Chinese hands'. So the Brigadier in spite of his judgment and commonsense and the facts of the military situation, undertook that job and be "was hurled down with his troops by the Chi icse". So before capturing the commanding 1 eights of the economy, you must make go( d the ground level structure so that the unmanding heights of (he economy may be built up in the future.

Now if this Go<sup>1</sup> ernment will not undertake this crash programme, such as I have suggested, it is ope i to other parties to take up such a programme to take up such a practical programme to solve the problem of unemployment if other parties, whether singly, or in alliai ce such as is now being organised, were tc put in their election manifesto this eleaion cry that they will find employment for the millions of the unemployed, I am sure it will go a long way towards the party o parties winning the elections. Whether by this Government or by future Government;, such a programme for finding employmeit for the millions will solve one of the i lost anxious and one of the most pressing problems with which the public and the Government are faced today. So the Resolution of Shri Man Singh Varma will, I hope, serve useful purpose, the useful purpose of cone titrating the attention of the public and of the Government on this question of solving the problem of unemployment as qufekly, as rapidly and as effectively as possib :.

श्री शीलभद्र याजाे: माननीय वाइस चेयर-मैन महोदय, श्री वर्माजी ने जो वेकारी की समस्या के समाधान के लिये प्रस्ताव रखा है मैं समझता हूं कि वह उन्होंने याधे दिल से रखा है ।

श्रीमान सिंह वर्माः आप भी आधे दिल से बोल रहे हैं।

श्री शीलभद्र याजी : मैं आपको समझा दूंगा कि क्यों स्राधे दिल से रखा है। समस्या का समाधान नहीं किया, सिर्फ सरकार को दो, चार गव्द कहे हैं, सरकार का टोटल फेल्योर हस्रा है सरकार फेल हो गई। तो इनका इरादा कुछ दसरा ही था, प्रावलम और समस्या का समाधान करनेका इनका इरादा नहीं था तो जैसे हिम्मत करके कहते हैं राइट टू वर्क 53 करोड़ हमारी आबादी हो गई है, 54 करोड होने जा रही है. इतने आदमी 'बेकार हैं और यदि इनके' प्रस्ताव को सरकार मान भी ले. सदन भी मान ले तो यह डोल, भिक्षावृत्ति देने के लिये पैसा कहां से आएगा, सब जगह घाटा पर घाटा हो रहा है. पैसा नहीं है-वैसे ही यह भी उसके साथ लगा देते कि फण्डामेंटल राइट टुप्रापर्टी को उड़ा दिया जाय और हिन्दुस्तान में 100 परिवारों, पुंजीपतियों के पास जो सारा धन और सम्पत्ति रखी हुई है वह ले ली जाय तो इतनी पंजी हो जाती कि उस समस्या का समाधान हो जाता । इसलिए मैं कह रहा था ग्राघे दिल से क्योंकि इस तरह सरकार को गाली देने का इनको मौका मिल गया, लेकिन समस्या का समाधान करने का इनका इरादानहीं है। अभी भी मौका है, इस प्रस्ताव में हिम्मत के साथ संशोधन लाएं. सारा सदन मानने के लिये तैयार है, हिम्मत के साथ ये अपने प्रस्ताव में खुद अमेंडमेंट लाएं या हम लोग ग्रमेंडमेंट दें उसको ये मान लें. फण्डामेंटल राइट टु प्रापर्टी चला जाना चाहिये । उसके बाद हिन्दस्तान के जितने कल-कारखाने, इंडस्ट्री, चाय-बागान हैं उन सबका बिना कम्पैनसेशन दिये राष्ट्री-करण कर लेना चाहिये। कम्पैनसेशन के क्लाज को उड़ाने की संविधान में तरमीम आए तो हम लोग सहर्ष उनके रिजोल्यूशन को मानेंगे ग्रीर समझेंगे कि जनसंघ के लोग, जिन को हम

## [श्री शीलभद्र थाजी]

दकियानूसी कहते थे ग्रौर प्रतिक्रियावादी कहते थे, ग्रव सही रास्ते पर चले हैं। इसलिये मैं वर्मा जी को सलाह दूंगा कि वर्मा जी ग्रपने प्रस्ताव में तरमीम लावें। ठीक है राइट टु वर्क होना चाहिये लेकिन पूंजी कहां से ग्राएगी। इसलिये वह नुस्खा भी रखें, सहर्ष इस प्रस्ताव को हम मानेंगे। ये खाली सरकार की भर्त्सना करना चाहते हैं, समस्या का समाधान नहीं करना चाहते, इसलिये हम इस प्रस्ताव को समर्थन नहीं दे सकते। हमारे छण्णकान्त जी का जो ग्रामेंडमेंट है वह भी गोलमोल है, समस्या का समा-धान उससे भी नहीं होता...

श्री मान सिंह वर्मा : समाजवादी है ...

श्री शीलभद्र याजी : समाजवाद में ग्रापको समझाता हं। हमारे समाजवाद-समाजवाद कहते-कहते ही तो ग्राप राइट टुवर्क पर ग्रा गए । ग्राप मजदरों के साथ रहते हैं, टेंगड़ी जी बुरी जगह बैठे हैं लेकिन ग्राप ग्राएंगे सही रास्ते पर । इस-लिये इनके प्रस्ताव को मैं मानता नहीं। मैं ग्रापनी सरकार की भी मजम्मत करना चाहता हं । इससे पहले में यह कहना चाहता हं कि जो हमारे प्रोफेसर रत्नस्वामी हैं इनको समाजवाद हौग्रा बन कर दिखाई देता है, यह कहते हैं समाजवाद इससे नहीं होगा। मैं कहता हं वाइस चैयरमैन महोदय, कि जब तक इस देश में समाजवाद नहीं होगा तब तक बेकारी की समस्या का समाधान नहीं होगा। ग्राप कहीं चले जाइए, किसी सोशलिस्ट कन्ट्री में कोई ग्रनएम्पलायमेंट नहीं है. लेकिन लोग कहते हैं कि अमरीका और ब्रिटेन जो बहत बड़े धनी देश हैं वहां भी बेकार हैं। सोशलिस्ट कन्टीज में वेकारी नहीं है ग्रीर वहां बेकारी नहीं हो सकती ।

SHRI BIPINPAL DAS: I would like to point out that I have seen it myself that unemployment exists in communist countries. I have seen it myself.

श्री शीलभद्र याजी: वाइसचैयरमैन साहव, मैं उन को कहता नहीं हूं, लेकिन मैं समझता हूं कि वह दूसरे चश्में से देखे होंगे। सोशलिस्ट कंटीज में बेकारी नहीं है। SHRI BIPINPAL DAS: 1 am telling the truth. I am a lover of socialist countries but I have seen myself.

श्री शीलभद्र याजी : हम भी गये हैं और हम ने भी कम्युनिस्ट और सोणलिस्ट कंट्रीज को देखा है। कम्युनिस्ट कंट्रीज तो ग्रभी संसार में कोई भी नहीं है क्योंकि कम्युनिज्म में आगे जा कर 'स्टेट णैल विदर अवे' हो जाता है इस लिये वहां कोई सवाल नहीं उठता, लेकिन सोणलिस्ट कंट्रीज में जहां जहां भी मैं देख कर आया हूं वहां मैं ने भी अपनी आखों से देखा है और हमारे दास जी ने भी देखा होगा, लेकिन उन्होंने दूसरे चण्मे से देखा होगा और हम ने अपने चल्मे से देखा है और इस लिये हम को वहां हरियाली दिखायी पड़ी और उन को कुछ नजर नहीं आया । यह तो अपनी अपनी नुक्ते निगाह है। मैं उन को वेगी नहीं कह सकता हूं; लेकिन इतना कहना चाहता हूं कि समाजवादी देण में कोई वेकारी नहीं है।

श्रीमान सिंह वर्माः ग्रापने भी तो चश्मा लगाया हग्रा था।

श्री शीलभद्र याजी : हां, मौर हम ने उस से ग्राप को भी देखा है ग्रीर दुसरे देशों को भी देखा है। मान सिंह वर्मा जी ने हम को एक मौका दे दिया कहने के लिए । तो मैं भ्रपनी सरकार से कहता ह कि वर्मा जी कहें था न कहें, लेकिन हमारी सरकार को सचेत होने का समय ग्रव ग्रा गया है ग्रीर में समझता हं कि जितनी प्रगतिशील जमातें हैं और जो वर्मा जी जैसे लोग हैं वह सब इस मामले में हमारी तरफ ग्रा जायेंगे, कभी कभी वे राजे महाराजों के साथ चले जाते हैं, चले गये, लेकिन चंकि वे बेकारी की समस्या को हल करने का कोई रास्ता निकालना चाहते हैं इस लिए मैं। ग्रपनी सरकार को राय देना चाहता हं ग्रौर यह प्रस्ताव देना चाहता हं कि यदि सरकार संचमच में चाहती है कि बेकारी की समस्या का समाधान हो तो जो मौजदा निजाम है, जो मौजुदा व्यवस्था है मिक्स्ड इकानामी की, यह एक दोगली नीति है। यह एक वास्टर्ड पालिसी है । इस को हम दोगली नीति कहते हैं । यह न तो समाजवादी है ग्रौर न

पंजीवादी । यह तो बीच के रास्ते से चल रही है । यह एक वीच की नीति है। हमारे नेता लोग कहते हैं कि यह एक ग्रच्छी नीति है, लेकिन मैं कहता हं कि जो दोगली नीति होगी वह ग्रच्छी नीति कैसे हो सकती है? और क्या इस से बेकारी की समस्या का समाधान हो सकता है ? कभी नहीं हो सकता । कहीं भी दनिया में मिक्स्ड इकानामी से वेकारी की सनस्या का समाधान नहीं हो रहा है। इसलिए अब मौका आ गया है कि अगर आप को समाजवादी व्यवस्था लानी है तो यह मिक्स्ड इकानामी जानी चाहिए और उस को छोड़ कर वर्मा जी की राय मानते हुए जितने कल-कारखाने हैं, जितने बाग-वगी वे हैं चाय और काफी के देश में उन सब का बिना मग्रावजा दिये हए राष्ट्रीयकरण, समाजोकरण कर दिया जाना चाहिए । उस के लिए किसी को मुग्रावजा देने की जरूरत नहीं। श्री शान्ति प्रसाद जैन श्रीर बिडला जी को ही दन हजार ग्रीर बारह हजार रुपया महीना दे कर उन का मैनेजर बनाओ, जैसा कि लेनिन ने किया था। और यह आप के आई० सी० एस० ग्रीर ग्राइं० ए० एस० ग्रफसर लोग जो हैं वे कारखाना चलाना नहीं जानते । यह तो सिर्फ एडमिनिस्ट्रेजन कर सकते हैं; ये लोग कारखाना क्या चलायेंगे ? (INTERRUP-TION) उन से कारखाने नहीं चलेंगे .....

श्री मात सिंह वर्माः इस लिए सारे कारखाने घाटे पर चलाते रहिए ।

श्वी शीलभद्र याजी : इसी लिए मैं कहता हूं कि उन्हीं ज्ञान्ति प्रसाद जैन और श्री विड़ला जी और उन के और ठेकेदारों को उन का मैनेजर बना दो तव इस समस्या का समाधान हो सकता है। वाइस चेयरमैन साहब आप एक पंचवर्षीय योजना में ढ़ाई करोड़ लोगों को नौकरी देंगे लेकिन उस बीच में हम 5 करोड़ लोगों को पैदा कर के रख देंगे और इस लिए इस मिक्स्ड इकानामी में आप कितना भी कीजिए इस बेकारी की समस्या का समाधान नहीं हो सकता। रेजीमेंटेशन तथा कैश प्रोग्राम की बात हमारे भूपेश जी ने कही। उन की सलाह नेक है। हमारे क्रैश प्रोग्राम के

वारे में जो सलाह है वह ठीक है, रेजीमेंटेशन ग्राप कीजिए लेकिन असली जो रामवाण स्रौधधि है वह यह नहीं। जैसा मान सिंह वर्मा जी ने और प्रोफेसर रत्नास्वामी ने कहा, कि यहां सोशलिज्म नहीं होगा, और इस से समस्या का समाधान भी नहीं होगा। जिस रूप में यह प्रस्ताव ग्राया है उस को मान लेने से तो इस वेकारी की समस्या का समाधान होने वाला नहीं है। कुछ वेकारों को पैसे देने से काम नहीं चलेगा और सब को पैसा दिया नहीं जा सकता इसलिए कि सरकार के पास पैसे नही हैं और पैसा लेने के लिए जो एक सौ परिवारों के पास घन है जो सारे देश की संपत्ति है उस को आप लेना नहीं चाहते। अगर राजे महाराजों का सवाल आयेगा तो उस समय कांग्रेस और जनसंध सब मिल जायेंगे और प्रापर्टी फंडामेंटल राइट है का नारा लगाते हुए निज-लिंगप्पा जी स्रीर दूसरे लोगों के बयान निकलने लगेंगे । तो इस तरह अरमाने से काम चलते वाला नहीं है। यहां तो घड़ियाल के ग्रांस बहाने से काम चलने वाला नहीं है, इसलिए सही मानो में, सचमच, में , बेकारी की समस्या को हल करना है तो सरकार आगे बढ़े। श्री मानसिंह वर्मा प्रस्ताव लाते रहे, सुन लेना चाहिये, लेकिन मैं कहता हं ग्रपनी सरकार से कि जो हमारी मौजुदा नीति है इस नीति का हम परित्याग नहीं करेंगे तो, वाइस-चेयरमैन साहब, जनता वर्दास्त नहीं करेगी । उसने 1952 ई० में विख्वास किया, 1957 में विश्वास किया. 1962 तक विश्वास किया. थम्पिंग मेजारिटी देती रही, लेकिन ग्रव जनता क्षव्ध हो रही है, जनता ने लाठी चलाना शरू कर दिया है, जब से इन्दिरा गांधी ने कहा कि यहां समाजवाद करेंगे, ऐसा प्रगतिशील काम करेंगे, तब से कछ जनता इस की बात सोचने लगी है लेकिन यह कछुये की गति, कच्छप गति, टारटयाज स्पीड से काम चलने वाला नहीं है। इससे हर एक घर में एक नक्सलपन्थी निकलेगा, ग्राप रोक नहीं सकते हैं। इसलिये यदि सचमुच में इस समस्या का, बेकारी की समस्या का, ग्रन-इम्प्लायमेंट के क्वेश्चन का, समाधान करना है तो

## [श्री शीलभद्र याजी] :

जरा सोशलिज्म की जो गाड़ी है वह तीत्र गति से चले तब तो काम होगा नहीं तो कोई रास्ता नहीं है, हम लोगों को ग्रन्धकार मालूम पड़ता है और सरकार भी आयद ग्रन्धकार में गिर जायगी । इन शब्दों के साथ वाइसचेंयरमैन महोदय, जयहिन्द ।

SHR( SASANKASEKHAR SANYAL (West Bengal): Mr. Vice-Chainnan, Sir, I agree With my friend, Shri Yajee, that this is not a matter of sermon, but a matter for practical consideration. We are talking of distribution of property, but we are not completing that distribution by the distribution of poverty also. We are talking of unemployment, and underemployment without taking into underemployment without taking into consideration that a large percentage of our people are over-employed. If you have to nationalise property, you have to nationalise poverty. You have also to nationalise the uncertainty of the second the second truties for vocations and the opportunities for employment. At this old age 1 think that no person should have more than one occupation. You go anywhere and make an assorted *a*<sup>*cstmciil*</sup> and you will find that a man like me is a lawyer in a court and, having inherited some property from his ancestors, is enjoying that also. Members of Parliament get a subsistence salary at least, but they are also carrying on their profession. So long as we are here as Members of Parliament, we ought to (ic;ii/ ;! climate of confidence in the people that we mean business. Anyone who is a Member of Parliament, getting a subsistence salary at least, oughl to forego his other normal vocation, so that others of bis line may gel the advantage of that. If you are a law-yer, you advantage of that. If you are a law-yer, you must nol be a farmer. It you are a farmer, confine yourself to 75 bighas of land. Why not a businessman confine himself only to one business getting a subsistence living? You go and look into this. Monopolism has been talked about by Mr. Bhupesh Gupta and by Mr. Mohan Dharia. How does this monopoly come into existence? A particular businessman starts his career with one business. Then, he picks up a fat income and takes up another picks no a fat income and takes up another business. He becomes a contractor, a cinema director, an industrialist, an enterpriser, a commercial distributor and all that. In this way, the entire surplus money of the country has been bogged and locked into a few hands. Therefore, *the* proposition is this. Under-employment and unemployment ran be solved, to some extent, simultaneously by being attacked on ibis front, namely, one-man not mote than one job. Whether that job is remunerative or not is a secondary matter for consideration, but you start with this one man one job. Then, the second job. the third job and the fourth job in his

hands will be released and will be available to the other fellow-citizens. After all, what is the point in socialism? We are taking votes from persons who are aged 21.

SHRI SHEEL BHADRA YAJEE: Will you forego, il you have more than 75 bighas of land?

## SHRI SASANKASEKHAR SANYAL:

have got only 14 bighas of land.

THE VICE-CHAIRMAN (SHRI AKBAR AL1 KHAN): No interruptions please.

SHRI SASANKASEKHAR SANYAL: Well. I am prepared to forego my 14 bighas of land. If you waul my M bighas to go, 1 will glacllv forego, and if I am guilty, well, penalise me. I shall make him disgorge whatever he has got.

Therefore, my humble appeal to all sections of this House is, so far as the objective is concerned, we are nearly one. Only our method of approach is different. We must look into the matter.

As I was saying, you go to a man aged 21 asking for his vole. Why do you not also guarantee him an ounce of food? This is a national problem. This is a national proposition. So, what have I to ask the voter for, whom you have not been able to guarantee a morsel of bread? Therefore, unless this Resolution pinpoints the centre of the democratic concept of things why make meaningless differences in the name of socialism. (he nation and so on?

SHRI SHEEL BHADRA YAJEE: You

should also provide funds.

SHRI SASANKASEKHAR SANYAL: I am glad that my friend . . .

HIE VICE-CHAIRMAN (SHRI AKBAR All KHAN): Please continue. There are others also to speak.

SHRI SASANKASEKHAR SANYAL: Sir, my friend has asked for funds.

THE VICE CHAIRMAN (SHRI AKBAR All KHAN): Ignore him.

SHRI SASANKASEKHAR SANYAL: If you want to make an honest start, freeze the wealth of the community and then make a start, make an assessment. But do not takeaway everything. Give something for subsistence. Take away his business. You demonetise the currency. As I said on previous occasions, demonetise the currency. Bring all the people on the same level. That should be begun seriously and unless the Government is prepared to do that it is no good responding to Varmaji's Resolution by mere slogans and eulogising propositions.

Therefore, I submit that over-employed people must be brought down to a level of minimum employment. "One man, one job" must be the theory. All wealth should *he* taken away and the surplus should be assessed by rational determination and beyond

that determination everything must go to die Stale. So, ma e all the people poor first so that you can make them competent afterwards. It wi I not du to nationalise property from tin top now. You have to nationalise poverty. You should give the rich niaii a taste of p werty; he must go and sit on the same pavement with the ricksha-walas and the pheriwalas. Every man should be occupied and ever) man should he given a new opening according to his taleuts, according to his equipment, ac-cording to his education that lie might profit. Thank you.

SHRI DKV DATT 1'URI (Ilaiyaua): Mr. Vice-Chairman, Sir, that the right to gainful employment is a hasic human right, is a proposition which is beyond all controversy. I do not think anyone would suggest that there is any scopi for difference of opinion in this limited pi position that the right to gainful einployine it is a basic human right. I say 'gainful employment' because it has to be gainful to the ndividual as well as to society. Any employment in unsocial activities is not what we hi re in view, neither in the

Resolutio.....ii in lit view of any one of us. So to introduce this amongst the Fundamental Rights to niy mind, does not do justice to its basic nature. 1 think it is more fundamental than the fundamental rights thai we have in the constitution today.

Take the insian e ol a omng man who is properly educated in good health, compe-tenl and capable < I performing an excellent job for himself ai d for the society, unable 10 find a job for himself. What is the meaning ol freedom c speach, freedom of assembly, freedom t< move freely in the country and all the otl er freedoms thai we have enumerated in arti le 19 of the Constitution? I say the unemp lyed person who is cap-able ol being usefully employed, to him the fundamental right are meaningless. They do not mean an thing to him. I believe that talent beioni s destructive when it is noi gainfully employed, when it is not employed for the benefit of society, for the benefit of the nati n. It is neither an economic problem nor i ii a problem that we are confronted wi h when we are talking about unemploym it.

We agree with t le resolution not as it has been framed but in so far as it recognises I lie problem. It is a gigantic problem. It is .1 colossal problen It is a problem which has 10 lie handlei , which has to lie dealt with on a war footing and we should have a i rash programme or it. As for recognising the nature of the problem, the size of the problem, the dime siims of the problem, we aie at one with th mover of the resolution. Bui Whal are the emedics that the resolution suggests for it First of all they say that it should be made a fundamental right. Well, the right t'< work is there in the Directive Principle of State policy. Article

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10 provides for equality of opportunity for all liii/cus in the uiatur of employment.

Article 19(1)(g) guarantees the unfettered right to practise any profession and carry on any occupation of trade or business. Article 11 lays down the right to work as a Direc-liee Principle of Stale Policy. What is sought to be introduced is right to work and right to employment as an actionable matter so that il a person is unable to find work, he could sue the Government, he could go to the Supreme Court or the High Court and obtain a decree that he should be provided work oi he shall be provided compensation. Thai proposition has colossal implications. It would be a highly desirable thing to do il we could do it. Then an lion. Member from Congress (O) thought that as soon as such ,i provision was made in die Fundamental rights, all the problems connected with unemployment in this country would be solved, lie thought it was a mere matter of Rs. 1,000 crores a year. He read out that some kind of resolution had been passed to this effect, that it was a paltry sum of Rs. 1,000 crores a year, and if this was provided, the problem of unemployment would be solved. It is really not recognising the colossal nature of the problem, the human nature of the problem and the basic nature: of the problem. We cannot oversimplify matters and find solutions. It is a matter of national resources and the relative priorities that we have in the matter of utilisation of those resource's. When we talk of defence, we think that is the most important thing, that it should have the first charge on our resources. When we talk about education, we deplore the fact that 75 per cent of the population of this country is illiterate and that, therefore, education should have the first priority. When we talk about something else, we say (hat it is a colossal problem. It is a question of assessment of our resources and of the relative priorities in regard to (he utilisation of those resou

Some of us have very convenient solutions. Some of us honestly believe by conviction thai if we were (o copy everything that is being done in the USSR or if we weie lo copy everything dial is being done in the USA, all oiu problems would be solved, whether it is unemployment or ii is food production or its distribution; problems will (case lo exist as soon as we carry out what I tail a cultural transplant. Why should we uprool (his culture which is our own way of life, which is a synthesis of various cultures that have contributed to it? We have

with a state of affairs where we are confronted with a state of affairs where we generate electrii power with the most modern me diods like atomic energy. Mere also lodae more energy is generated by burning cow dung than any other fuel. Here we have the most modern forms of locomotion. We are using building and even supersonic aircraft. Yet the staple means of communication in

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#### [Shri Dcv Datt Pun]

this country is the bullock-cart. More tonne miles or kilometres are tarried by the bul-lockcart than by any other means. It is a problem which is not capable of solution by copying some other country. Very briefly speaking, there are two set patterns before the world today. We have the Communist pattern and the American pattern by which these countries have solved their problem of unemployment and ol industrialisation, in which term I include industry and agriculture. .Sir, the American pattern is based on a political system of democracy as we under-stand it. The pace is slow; everything is in (lie private sector, and industrialisation is carried out by the slow method of trial and error. Sir, the Communist method is of dictatorship. It is certainly not democracy as we understand it, not parliamentary democracy as we understand it. At a very rapid Cace, in about 20 or 25 years, the USSR has een able to achieve a degree of industrialisation which the western countries took 200 years. We here are attempting to acquire the pace of the Communist countries, while maintaining the freedoms, as we understand them, that are in a democracy.

SHRI BALKRISHANA GUPTA (Bihar): Japan has done that.

SHRI DKV DATT 1'URI: Both systems have their good points; both have their bad points. To suggest that there is no unemployment at all in the Communist countries or to suggest that every country which is not Communist is not beset with this problem of unemployment, is oversimplifying it. In Britain, for all practical purposes, there is full employment; they call it over-employment. In the USA, they talk so much about unemployment. It has become an issue there in the last elections. The unemployment figure is between 4.5 and 5.8 per cent.

SHRI K. P. SUBRAMANIA MENON: It is 11 per cent.

SHRI DEV DATT PLJRI: was

in the USA when this thing was debated on the TV day in and day out, and the highest figure that was mentioned was G per tent, which was disputed. Therefore, I do not say that one system or the other system is the answer; it is not that if you transplant one or the other system here all your problems will be solved. Therefore, what I suggest is that we have to face our problems in our own manner. Various things have been suggested. No transplantation is suitable to us. according to mv way of thinking.

Sir, various suggestions have been made. lake engineering education. I have something to do with some IITs and with engineering colleges. Thev only prepare engineer, to lake jobs in huge scale industries. "J hey do not prepare engineers to be self-employed at all. We should train our engineers and technologists and everyone in the most modern technology because we have to face those problems today, ilul we should also balance that education so as to prepare them in be self-employed. The engineer lid generate his own employment and should contribute to the production of the country. That is one aspect of the matter which will need to be gone into very carefully.

Equalisation of wealth certainly will have to be done. We cannot possibly visualise thai a gieat concentration of wealth will continue undisturbed, unhindered, unhampered, Unless we do that, we will not be able In solve the unemployment problem or any other problem. That will have to be equalised, therefore, our socialism and our method have to be our own. We cannot; well, gel a carbon copy ol what is happening in the USA or the USSR and say, "Follow this or that, and your problems will be solved."

SHRI SHEET BHADRA YAJEE: Who has suggested it?

SHRI DEV DATT I'URI : Certain sug gestions have been made from various parts of the House, on that side.

SHRI SHEEL BHADRA YAJEE: Nobody has made it.

SHKi DEV DATT PURI: Anyhow, I il up by saying thai we recognise the problem, we know that it is there, and I maintain that it is more fundamental than the Fundamental Rights, and it needs to be solved through a crash programme of our own. Therefore, we should not try to find

ver firstly by condemning the Government and secondly by suggesting that you amend the Constitution and the problem will be solved. It is only tinkering with the problem. None of these is going to be of the slightest assistance in so far as the solution of this problem is concerned. I do .suggest that the Planning Commission ami the Government pay very serious attention to this.

I am eery grateful lo the Mover of the Resolution that attention has been drawn to this problem. It must be treated as a human problem which is more basic, which is mole fundamental than the Fundamental Rights or anything else.

I do suggest and I believe that like God's free air the provision of gainful employment is the responsibility of every civilised Government and the sooner this is realised by our Government the better it would be,

श्री बाल कृत्व सुष्तः उपसभाष्यक महोदय, यह जो बेकारी का सवाल है यह विचित्र रूप में यहां पेल किया गया है। कुछ ग्रादमियों ने तो कहा है कि राष्ट्रीयकरण करते ही सारी बेकारी गायव हो जायेगी। लंका में बेकारी है। वहा राष्ट्रीय-करण किया हुझा है। में पिछले साल मिश्र में गया था, वहां सब कुछ राष्ट्रीयकरण किया **हु**आ है ग्रौर उस के बाद भी बडी भारी बेकारी है ? योगोस्लाविया के 5 लाख ग्रादमी वेस्ट जर्मनी में काम कर रहे है पीर झास्ट्रेलिया की इम्बैसी योगोस्लाविया में नव से बड़ी है इसलिए कि योगोस्लाविया के गोरे लोगों को वह अपने यहां ले जा रहे हैं ग्रॉर ग्रभी तक एक लाख ग्रादमियों को ले जा चुके है ग्रांर वहां के टीटो साहव ने ग्रीर वाइस प्रेसीडेन्ट साहब ने मुझे कहा कि ग्रभी तक हमारे यहां 🤉 लाख झादमी अनइम्प्लायड हैं। दो करोड़ की कुल **ग्राबा**दी है योगोस्लाविया की और वहां सब जीजों का राष्ट्रीयकरण किया हगा है । पूरा कम्युनिज्म है लेकिन उस के बाद भी वहां यह हालत है। मैं क्रकफर्ट के एक होटल में उतरा । तो वहां मेरा विस्तर साफ करने के लिए एक लडकी ग्रायी। मैंने उस से पूछा कि तुम किस राष्ट्र की हो तो वह बोली कि मैं हंगेरियन हं। बियना में मैं गया। जहां मुझे ठहराया गया वहां एक लड़की नाग्ता ले कर घायी । मैंने उस से पछा कि तम कौन हो तो उस ने बताया कि मैं चेकोस्लोवाक हूं। तो यह जो कहते हैं कि कम्युनिस्ट होते ही वहां बेकारी गायब हो जाती है यह एक भयंकर झुठ है। सब जगह वेकारी है। जापान के ग्रंदर लेबर शार्रेज है। वेस्ट जर्मनी के ग्रंदर 40 लाख ग्रादमी ग्येन, पुर्तगाल ग्रौर इटली के काम कर रहे हैं। वेकारी मिटाने की, अगर इच्छा हो तो राष्ट्रीयकरण करने की जरूरत नहीं । यह समस्या बिना राष्ट्रीयकरण किये हुए ही हल की जा सकती है प्रीर ऐसा दूसरे देगा ने कर के दिखा दिया है। झाप देखें कि वर्मा चौपट हो गया है राष्टीयकरण कर के ग्रीर वहां पर इतनी बईं। बेकारी ग्रीर गरीवी फैल गयी है, जो कि चावल पहले वहां सरप्लस था वह भी ग्रब गायव हो गया है। यह जो बार बार याद दिलाया जाता है कि राष्ट्रीय-करण से सब समग्या हल हो जायेगी यह गलत है। हिन्दस्तान में 55 करोड़ की ग्राबादी है ग्रीर हर साल 1 करोड़ आदमी नये बढ़ रहे हैं और यह

जो हमारा तरीका है यह जो फाइव इयर प्लान्स है यह बहुत छोटे हैं और बहुत खर्चीले हैं और साथ ही अनइमैजिनेटिव है । कल्पना से बाहर की चीजें श्राज हो रही हैं। इस सरकार ने थोडे दि**न** पहले पटना में ए० आई० सी० सी० की बैठक की थी र्भार वहां कहा गया था कि हम 5 लाख स्रादमियों को काम देंगे, लेकिन हिन्द्स्तान के 55 करोड में तो 10 करोड़ लोग बेकार है ग्रीर ग्रगर यूरोपियन स्टैंडई से देखा जाय तो 20 करोड लोग क्षेकार हैं इसलिए कि वहां 1/3 ग्रौरतें भी काम करती है। वेस्ट जर्मनी में ईस्ट जर्मनी ने दीवार खडी कर दी ग्रीर खाइयां खोद दी ग्रीर साथ ही विजली के तार लगा दिये इसलिए कि ईस्ट जर्मनी की ग्रावादी भाग कर वेस्ट जर्भनी जा रही थीं। यह जो कम्युनिस्ट पेराडाइस की बात करते हैं उस का हाल में बता रहा हं। रूस के झन्दर अनेले मास्को में इतने डोमेस्टिक सर्वेट हैं जितने कि न्यूयार्क में नहीं हैं। न्यूयार्क में किसी करोडपति को छोड़ कर और किसी घर में भी ग्राप को नौकर नहीं मिलेगा, वहां किसी के पास मोटर ड्राइवर नहीं है ग्रीर कोई ग्रीर नहीं है। बीबी उन के घर का काम करती है ग्रीर बच्चों को खिलाती पिलाती है और इसी तरह से सब कुछ चलता है । तो यह कहना कि राष्ट्रीयकरण होने ही सब कुछ ठीक हो जायगा सही नहीं है। बैंकों का राष्ट्रीयकरण हुझा , आप ने कितने नये आदमियों को काम दिया ? कहां क्या नई बात हई । सो यह सब इसी तरह की वानें हैं (Interruptions) मैं तो अपनी तरह से ही बोलूंगा, धाप के कहने के मुताबिक में नहीं बोल्गा । मैं भी समाजवादी हं श्रीरमें 1932 में रूस गया था झौर मैंने उस समय भी वहां पर बेकारी देखीं। मैं 1932 में रूस में गया था जब कि रूस जाने पर झाप के पासपोर्ट ब्रिटिश सरकार छीन लेती थीं। ग्रवतो रूस दुनिया की दूसरी ताकत हो गया है लेकिन झाज भी आप वहां जा कर देखिये कि वहां के मजदर बैठे रो रहे हैं। आप ने एक बड़े राष्ट्र का समर्थन प्राप्त करने के लिए कम्युनिज्म के वारे में बहुत सी वातें खड़ी कर रखी है। इस देश की प्रावलम अगर साल्व करनी है तो हम सब को मिल कर काम करना है, चाहे प्राइवेट सेक्टर हो चाहे पवलिक सेक्टर हो सब को खुली छुट देनी होगी कि इंडर्स्ट्री को बढ़ाओं और लोगों को काम दो । तब आ कछ हा सकता है, सिर्क नेणनलाइजेणन करते ये काम नहीं चलने वाला है । हिन्दुस्तान में बहत ही कंसर्नस नेशनलाइज्ड हैं, दर्गापुर है, भिल ुँ है, रूरकेला है, जगह जगह इलेक्ट्रिसिटी वोईस हैं, ग्राधे से ज्यादा सब तो नेणनलाइज्ड हैं लेकिन कहीं पर स्नापने लोगों को काम दिया, कहीं वेकारी मिटी । शहरों के ग्रन्दर डेढ लाख की तादाद में इंजीनियंस घुम रहे हैं और हर तरह का काम करने को तैयार हैं। आपकी योजनायें बिल्कूल फेल हो गई है श्रीर ग्राप लोगों से वात करते हैं कि वेकारी मिटायेंगे। इस गति से यह देश **धगर** चलता रहा तो वेकारों की संख्या ना मालम कितनी हो जायेगी, इस देश में बेकारी की तादाद हर पंचवर्षीय योजना के बाद बडती ही गई है ग्रीर ग्राज लोग नक्सलाइट हो कर के बंगाल में धूम रहे हैं। ग्राप यह सब सोचिये। यह सिर्फ **पो**लिटिकल श्रीर एकानामिक प्राबलम ही नहीं है । ग्राप देखें कि ग्रगर इंडस्ट्रियलाइजेशन करना है तो एक ग्रादमी को काम देने में पांच से दस हजार रुपया तक लगेगा, तो इस रुपए को इक्कठ्ठा कर के इधर उघर की जो बर्वादी है उसको रोकें, जो लोगों का कांस्स्पीकग्रस कंजम्पशन है उसको रोकें ग्रार जो इनवेस्टमेंट करें, जो काम करें, जो रुपया बचा कर रखे उसको टैक्स से माफ करें तब जा कर के इस देण में कोई गति अयेगी । जापान और जर्मनी को किसी विदेशी ने सहायता नहीं दी है और न चीन को किसी विदेशी ने सहायता दी है, उल्टे साम्यवादी रूस ने एक साहकार की तरह ग्रपना कर्जा मय व्याज के मांग लिया और चीन ने वह कर्जा चुकाया है । तो हम लोग सब कुछ कर सकते हैं अगर हमारे यहां ये 55 करोड़ झादमी काम करने लगें । मिटटी से ही सीमेंट बनता है मिट्टी से ही कोयला निकलता है...

श्री भोम मेहता : मिट्टी से इंसान बनता है ।

श्री बालकृष्ण गुप्त : .... मिट्टी से लोहा निकलता है । हमारा जो कच्चा लोहा है बह जापान को, पोलेंड को, फांस को, सब को भेजा जा रहा है और यहां कारखाना नहीं बनने देते ग्रोर ग्रापके जो स्टील के कारखाने पर्वालक **सैक्टर** में हैं वह इस बुरी तरह से चल रहे हैं कि किसी भी मल्क में प्राइवेट या पबलिक सेक्टर ऐसा ब्रा नहीं चल रहा है । में अल्जीरिया भी गया हूं. वहां भी गवर्नमेंट है और उन्होंने सब कुछ नेशनलाइज कर रखा है, फ्रांस के लोगों ने भी कर रखा है लेकिन ग्रल्जीरिया में भी तीन या चार लाख **ग्रादमी बेकार हैं और ग्र**ल्जीरिया की ग्रावादी डेढ करोड की है, ज्यादा बड़ी नहीं है । वहाँ तीन चार लाख औरतें पर्दे में पडी हैं । अभी भी बहुत से मुस्लिम देशों में औरतों को काम जल्दी नहीं मिलना है, हो, एकाध देश अवश्य हैं इजिप्ट ग्रीर लेबेनान वगैरह जहां कि थोड़ी सी ग्रारतों को जैसे कि हिन्दुस्तान में है काम मिलता है। यरोप के ग्रन्दर गोरी सभ्यता में श्रीरतें लेबर फोर्स में काम करती हैं, फैक्ट्री में काम करती हैं, दकानों में काम करती हैं, रेस्ट्रां में काम करती हैं लेकिन हमारे यहां ग्राधी ग्रावादी के बहुत बडे हिस्से को बेकार बना रखा है, सिर्फ किसानों की औरतें काम करती हैं या गरीबों की औरतें काम करती हैं, बड़े झादमियों की झौरतें सजावट करने में ही व्यस्त रहती हैं। यह सब क्या हो रहा है क्या नहीं हो रहा है । मैं तो ग्रांखों से देख रहा हूं। समाजवाद की बड़ी बड़ी चर्चा होती है। चार चार पंचवर्षीय योजनायें बीत गई ग्रीर वेकारों की तादाद दिन दूनी रात चौग्नी वढती चली जा रही है। ग्रगर भापको बेकारी मिटानी है तो फौरन ही जो कोई भी कहीं इंडस्ट्री बनाये उसको इजाजत दें, हां उसको कंट्रोल करें, उसके दामों पर प्रतिबन्ध लगावें । तो इससे बेकारी को दूर करने में सहायता होगी लेकिन अगर यह सोचते हैं कि सिर्फ राष्ट्रीयकरण करने से यह ग्रनइम्प्लायमेंट का प्राबलन गायब हो जायगा तो कम्युनिस्ट कंट्रीज में भी झनइम्प-लायमेंट बड़ा भारी है, चीन में भी है। हां,

चीन ने एक करोड आदमी आर्मी में ले रखा है, उनको खाना कपड़ा देता है, वहां लोग सड़क बनाते हैं, यह करते हैं, वह करते हैं, ता हम लोगों को या तो चीन के रास्ते जाना होगा था जापान के रास्ते जाना होगा । यह जो छिटपुट इधर-उधर करते हैं, और यह जो पंचवर्षीय योजनायें बनाते हैं, यह न समाजवाद है और न कैपिटलिज्म है, उनसे कुछ होने वाला नहीं है । चाहे मुझको आप समाजवादी कहें चाहे प्रतिकियावादी कहें लेकिन आपको सच्चाई का सामना करना होगा और हिन्दुस्तान मे करोड़ों की बढ़ती हुई आवादी को आपको काम देना होगा नहीं तो आपकी सरकार को, आपकी इस डेमोकैसी को, आपके संसद् को, तीनों को, लोग नष्ट कर डालेंगे ।

SHRI UMASFANKER JOSHI (Nominated) : Mr. Vice-C hairman, it seems there is always a consensus of opinion that this should be treate 1 as a national problem as the other day th problem of the Scheduled Castes and Scheduled Tribes was treated as a national problem. If all citizens of our country are very serious about this great deficiency from 1 hie li our social life suffers, then, all of us sh mid put our heads together and treat this a- a national problem. The problem of unemployment will have to be tackled keepim in mind the employment potential that oiiains at the moment in our country. For the foreseeable future agriculture will remaii our main industry. We find that in son • parts of India, say, Bengal, the people are more or less unemployed for eight month in a year. That is not a desirable situation. So the problem of land hunger will have to provide some decentralised industries in motussil areas.

Belonging as I do to the educational field I should like to concentrate on tackling the problem of the new entrants to the labour market. Our educational system should be used as an instrument of change as far as this great proble n is concerned. I am sorry to say that as a Vice-Chanchellor I suffer from a sense of guilt as I told this House the other day in so many words. As one heading a unive sity, I have a feeling that I am presiding wer an organisation which throws the men and women of our country

To the wolves. The educational system seems to have iallen between two stools, the State Governments and the Central Government. The politicians in the various States are rightly trying to see that there are more schools, more colleges and more universities, but there is no coordination between secondary education and university education. If we do not provide for professional courses at least at the higher secondary level, I do not know what will be the fate of the young people whom we turn out from the schools and colleges. The degrees have been described as passports without visas. The students have degrees but those are of little avail. We should wake up to this eventuality. Let us have more vocational courses at the secondary level and at the university level which give some means of livelihood to our young men and women. I do not agree that we should not allow students to go to the universities. That would be bad in a democracy. I should even go to the extent of saying'that it is better to have educated unemployed than uneducated unemployed I know there is a proverb in Sanskrit: ग्रसंतच्टा: दिजा: नच्टा: Discontented scholars are lost of souls. Vinobaii has turned this phrase into "ग्रसंतच्टा : दिजा।

**Tradifical**: Discontended scholars go communist. I do not know how far this obtains in our country. Even in the case of Naxa-litcs in Calcutta, in Bengal, the discontentment is not merely about their getting some gainful occupation. It is the state of affairs which unnerves the mind of sensitive young men. The young men feel that there should be a system which delivers the goods, there should be social justice meted out to the vast millions of this country. It is high time that we impressed upon our younger men that the system to which we are all committed is a democratic system which wants to bring in socialism and that it is politi-callv atid socially a viable system. For this we Should leave nothing undone. All that I would say is that this problem should be treated as a national problem and in all seriousness we should find out some early solution to this problem.

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): The House stands adjourned till 11 A.M. on Monday.

The House then adjourned at five of the clock till eleven of the clock on Monday, the 7th December, 1970.

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